

THE GAUHATI HIGH COURT AT GUWAHATI
(HIGH COURT OF ASSAM: NAGALAND: MIZORAM AND ARUNACHAL PRADESH)

N O T I F I C A T I O N
Dated- Guwahati, the 27th February, 2019

No. HC.VII-43/2019/1044/A: On their appointment in Grade-I of the Assam Judicial Service, the High Court has been pleased to post the following Officers at the stations, as shown below against their names. They will be on probation for a period of 2 (two) years as per Rules.

Sl. No.	Name of the Officers	District	Post and places of posting
1.	Smti Rubina Sarmah	Kamrup (M)	Additional District and Sessions Judge, No.5, Karmup (M), Guwahati, vice Shri Aparesh Chakravarty already transferred.
2.	Smti Poli Kataki	Cachar	Additional District and Sessions Judge, Cachar, Silchar, vice Shri Manash Baruah already transferred.
3.	Shri Kalyanjit Saikia	Karbi Anglong	Additional District and Sessions Judge, Fast Track Court, Diphu, vice Smti Malaya Deb Dey already transferred.
4.	Smti Angjeeta Mahanta	Cachar	Additional District and Sessions Judge, Fast Track Court, Cachar, Silchar, vice Shri Surajit Kumar Dhar already transferred.

No. HC.VII-43/2019/1045/A: In exercise of the powers conferred under Sub-Section (3) of Section 9 of the Code of Criminal Procedure, 1973, the High Court is pleased to appoint the following Officers in Grade-I of the Assam Judicial Service as Additional Sessions Judges of the Sessions Division with Head-quarters as shown below against their names to exercise such power within the local limits of their respective jurisdiction with effect from the date of assuming charge as such :-

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Sl. No.	Name of the Officers	Sessions Divisions	Head-quarter/Station
1.	Smti Rubina Sarmah	Kamrup (M)	Guwahati
2.	Smti Poli Kataki	Cachar	Silchar
3.	Shri Kalyanjit Saikia	Karbi Anglong	Diphu
4.	Smti Angjeeta Mahanta	Cachar	Silchar


No. HC.VII-43/2019/1046/A: The following candidates, appointed vide Govt. of Assam Notification No. JDJ/1/2019-ESTT-JUDI/9, dated 21st February, 2019 in Grade-I of the Assam Judicial Service, are hereby directed to submit their **joining report before the undersigned on 08.03.2019-**

1. Smti. Rubina Sarmah
2. Smti. Poli Kataki
3. Shri Kalyanjit Saikia
4. Smti. Angjeeta Mahanta

On submission of their joining report, they are to **report to the Director, Judicial Academy, Assam on the same day (08.03.2019)**, for undergoing Training for a period of 3 (three) months, as per Assam Judicial Service (Amendment) Rules, 2008.

After reporting for training at Judicial Academy, Assam on 08/03/2019 the above named candidates shall proceed to join at their respective place of posting and after joining at the respective places of posting, they are to report back to the Judicial Academy, Assam to continue their training.

By order,


Robin Phukan
Registrar General
Gauhati High Court, Guwahati

Memo No. HC.VII-43/2019/1047 - 1071/A, dated 27.02.2019

Copy forwarded for information and necessary action to:-

1. The L.R.-cum-Commissioner & Secretary to the Govt. of Assam, Judicial Department, Dispur, Guwahati. He is requested to invest Smti Rubina Sarmah, Smti Poli Kataki, Shri Kalyanjit Saikia and Smti Angjeeta Mahanta with the power of Additional District Judge.
2. The Principal Accountant General (A&E), Assam, Maidamgaon, Beltola, Guwahati.

3. The Director, Judicial Academy, Assam.
4. The District and Sessions Judge, _____
5. The Principal Judge, Family Court, No.I & II, Kamrup, Guwahati/ Cachar, Silchar/ Barpeta/ Dhubri.
6. The Presiding Officer, Industrial Tribunal, Guwahati/ Dibrugarh/Silchar.
7. The Presiding Officer, Labour Court, Guwahati/ Dibrugarh.
8. The Presiding Officer, STAT & Member, MACT, Kamrup, Guwahati.
9. The Special Judge, Assam, Guwahati.
10. The Special Judge, CBI, Assam, Guwahati.
11. The Member-Secretary, Assam State Legal Services Authority, Guwahati.
12. The Member, MACT, Guwahati/Dhubri/ Nagaon/ Nalbari/ Barpeta/ Silchar/ Sonitpur/ Tezpur.
13. The Special Judge, Addl. CBI Court, I,II & III, Assam, Chandmari, Guwahati.
14. The Registrar-cum- Principal Secretary to Hon'ble the Chief Justice, Gauhati High Court, Guwahati.
15. Smti. Rubina Sarmah, D/o Rabindra Kumar Sarmah, Near District Employment, Vill-South Hazarapar, P.O.- Tezpur, Dist. Sonitpur, Pin- 784001
16. Smti. Poli Katak, D/o- Sarat Kumar Katak, C/o R.N. Tahbildar, Anta Kachari Path, Ganeshpara, Guwahati, Pin- 781025
17. Shri Kalyanjit Saikia, S/o Bhogendra Palak, Pashupati Complex, B.K. Kakati Road, Ulubari, Guwahati-7
18. Smti. Angjeeta Mahanta, D/o Dwijendra Chandra Mahanta, House No. 83, Durgasarobar (west), Naranarayan Path, Kamakhya Gate, Guwahati- 781009
19. The Joint Registrar (_____), Gauhati High Court, Guwahati.
20. The Chief Judicial Magistrate, _____
21. The Deputy Registrar (_____), Gauhati High Court, Guwahati.
22. The Private Secretary to Hon'ble Mr. / Mrs. Justice _____ Gauhati High Court, Guwahati
23. The Systems Analyst, Gauhati High Court, Guwahati for uploading in the Gauhati High Court website
24. The C.A. to Registrar General/ Registrar (Vigilance)/ Registrar (Admn.)/ Registrar (Judicial)/ Registrar (Estt.), Gauhati High Court, Guwahati
25. The Deputy Director, Printing & Stationery, Assam Govt. Press, Bamunimaidan, Guwahati for publication of the Notification in the Assam Gazette.


27.02.19
REGISTRAR GENERAL